

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 16.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/3(CHE)/2022
NAME OF THE PETITIONER(S) : Harischirakkatil M/s Swisscon Steel (India) Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 271,272 of CA, 2013

ORDER

The representing Counsel Mr. Abhishek Raman on behalf of the Counsel on record Mr. Pawan Jhabakh appears for the Applicant through video conferencing platform.

It is reported by the representing Counsel for the Applicant that ROC report is awaited.

List this matter on 21.12.2022 for further hearing.

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(SAMEER KAKAR)
MEMBER (TECHNICAL)

-sd-

(Dr. MADAN BHALCHANDRA GOSAVI)
MEMBER (JUDICIAL)

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